Declaration of Assets and Liabilities

	The state of the s
calestal	Year 2024 - 25
1, Akash Lawan	, son/daughter/wife of Sampatti Mandal
26 Vears	belonging to Bihan Legislative Assembly
Service and presently working as	Office Attendant
service and presently working as .	The way

18/2/5

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependan t-1 Name	Dependant- 2 Name	Dependar t-3 Etc. Name
(i)	Cash	1,50,000			, and	Lee Name
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBI-8,00000	N/A	NA	N/A	NA
(iii)	Bonds, Debentures and Shares in companies	S.I.P10,000 per Mon H. Mutul Fund. 3,35,000	NA	NA	N/A	MA
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	Nile	NA	AN/A	NA	NIA
(v)	Motor Vehicles (details of make, etc.)	NILE	N/A	NA	NA	NA
(vi)	Jewellery (give details of weight and value)	Nill	N/A	N/A	NA	NA
(vii)	Other assets, such as values of claims / interests	Nill	NA	NA	NA	N/A

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

Details of Immovable assets B.

[Note: Properties in joint ownership indicating the extent of joint ownership will

also have to be indicated?

Sr. No.	Description	Self	Spouse Name(S)	Dependan t-1 Name	Dependan t-2	Dependant
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	Nill	N/A	MA	Name NA	N/A
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	Nill	N/A	N/A	NA	N/A
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NiLL	NA	NA	N/A	NA
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NILL	NA	NA	N/A	N/A
(v)	Others (such as interest in property)	NILL	N/A	NA	N/a	N/A

I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. Description		Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as	
(a)	(i) Loans from Banks	NIA	11/1	
	(ii) Loans from financial institutions	NILL	NILL	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NILL	NILL	
	(b) dues to departments dealing with supply of water	NILL	NiLL	
	(c) dues to departments dealing with supply of electricity	Nill	NiLL	

Akash Danjan

	(d) dues to departments dealing with telephones	NILL	NILL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NILL	Nill
	(f) Other dues, if any	NILL	NILL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	NILL PAN:-CITPR4743L	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	N/A	N/A
	(iii) Sales Tax [Only in case of proprietary business]	NIA	N/A
	(iv) Property Tax	N/A	N/A

C. **Personal Detail**

GPF/CPF/PRAN No.	:-	110178348826
Gender	:-	M (M/F)
Date of Birth	:-	10021998 (DD/MM/YYYY)
Class/Group	:-	(A/B/C)
Cadre	:-	(Full Name e.g. B.A.SBihar Administrative Service,
Home District I hereby de	:- eclare	B.S.S Bihar Secretariat Service etc.) Madubani that the above details are true to the best of my
knowledge and be	ner.	Signature Akash Payan Name of Employee: Akash Rayan
Place: Patuci		Designation: Office Attendant
Date: 18-02-25		Designation: Office Attendant Department: Bihar legistative Assembly

Hoish Dougan